

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 8

CA 1001/2020 CA 10/2021 IA 24/2021 CA 96/2021 CA 111/2021 CA 267/2021 CA 338/2021 CA 396/2021 CA 403/2021 CA 62/2022 CA 97/2022 CA 102/2022 CA 118/2022 CA 119/2022 CA 145/2022 CA 146/2022 CA 151/2022 CA 157/2022 In CP 3638/MB/2018

CORAM:

SH. K.K. VOHRA

HON'BLE MEMBER (T)

JUSTICE P. N. DESHMUKH (Retd.)

HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **13.04.2022**

NAME OF THE PARTIES: - **Union of India**
V/s
Infrastructure Leasing & Financial Services Ltd & Ors

Appearance (via video-conference):

For the Petitioner in CP : Adv Aditya Sikka
For the Applicant : Adv Vikas Salgia, Adv M. S. Bhardwaj
in CAs 62, 396, 267,
For the Applicant : Adv Robin Jaisinghani, Adv Dastur
in CAs 97, 102, 118, 119 Kalambi

For the Applicant : Adv Aaditya Vijaykumar, Adv Aneesh
in CA 403 Sadhwani

For the Applicant : Adv Prathamesh Kamat, Adv Neha Naik
in CA 111
For the Applicant : Adv Nishit Dhruva, Adv Prakash Shinde
in CA 96
For the Applicant : Adv Aaditya Vijaykumar, Adv Aneesh
In CA 403 Sadhwani

For the Applicant : Adv Nausher Kohli, Adv Vinita Sahitya
in CA 1001
For the Respondent 2 : Adv Nausher Kohli, Adv Vinita Sahitya
in CA 10
For the Applicant : Adv Ashish Kamat, Adv Adarsh Saxena,
in CAs 10, 145, 146, 151, 157 Adv Drishti Das, Adv Roma Bhojan, Adv Nikiti
Singhi

Sd/-

For the Respondent 17
in CA 396

: Adv Gaurav Sharma, Adv Rajnni Kutty
Adv Kavin Mody

For the Respondents 21, 22
in CA 396

: Adv Suddhasattwa Roy, Adv Chirag
Bhavsar

For the Respondent 19
in CA 396

: Adv Preet Chheda

For the Respondent 18
in CA 396

: Adv Shardul Singh, Adv Minal Pawar, Adv
Hamza Lakhani

For the Respondent 13
in CA 396

: Adv Kavisha Shah

For the Respondent 3
in CA 396

: Adv Krutika Cheulkar

For the Respondent 14
in CA 396

: Adv Abhineet Sharma, Adv Ishita Bajaj

For IL & FS securities Services
In CAs 396, 62

: Adv Ashish S. Kamat, Adv Kuber Dewan,
Adv Neeharika Aggarwal

For claims management Advisors
in CAs 1001, 10, 96, 111, 267,
338

: Adv Deep Roy, Adv Kantaini Gurav, Adv
Dhaval Savla

For CA 396

: Adv Somashekher Sunderasan, Adv
Vishesh Kalra

For the Respondent
in CAs 1001, 111, 267, 396,
403, 62, 97, 102, 118, 119
IA 24

: Adv Ashish Kamat, Adv Adarsh Saxena,
Adv Drishti Das, Adv Roma Bhojani and Adv
Nikita Singhi

Section 242(4), 241-242 of the Companies Act, 2013

ORDER

CAs 97, 102, 118, 119, 62, 396

Ld Counsels for the Respondents seek time to file reply. Time is granted. List
this matter on **06.06.22**.

Sd/-

CA 403

Issue notice to the Respondent returnable by **09.06.22**. In addition to that, Petitioner is directed to issue notice to the Respondent and to intimate the next date of hearing by all means, (speed post, email etc) and to file affidavit of service.

List this matter on **09.06.22**.

Rest all the Applications be listed on **09.06.22**.

Sdl-

K.K. VOHRA
Member (Technical)

Amol

Sdl-

JUSTICE P. N. DESHMUKH
Member (Judicial)